



\$~72, 76, 81, 89, 90, 92, 96, 97, 99, 102, 106, 107, 108, 109, 112, 113, 115, 117, 118, 119

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 8665/2023 & CM APPL.32844/2023

CCI PRODUCTS AND ANR Petitioners

Through: None.

versus

UNION OF INDIA AND ANR Respondents

Through: Mr. Vineet Dhanda, CGSC for R-1.

Mr.Kirtiman Singh, CGSC with Ms.Vidhi Jain, Mr.Waize Ali Noor, Mr.Rishi Kant Singh, Advocates for

UOI.

+ W.P.(C) 8679/2023 & CM APPLs.32866-32867/2023

KEPLER HEALTHCARE PVT. LTD. Petitioner

Through: None.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr.Kirtiman Singh, CGSC with

Ms. Vidhi Jain, Mr. Waize Ali Noor, Mr. Rishi Kant Singh, Advocates for

UOI.

Mr. Tarveen Singh Nanda, GP for

UOI.

+ W.P.(C) 8727/2023 & CM APPL.32990/2023

JUPITER PHARMACEUTICALS Petitioner

Through: None.

Versus

W.P.(C) 8665/2023 & other connected matters

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UNION OF INDIA AND ANOTHER Respondents

Through: Mr. Vineet Dhanda, Advocate for

UOI.

Mr.Kirtiman Singh, CGSC with Ms.Vidhi Jain, Mr.Waize Ali Noor, Mr.Rishi Kant Singh, Advocates for

UOI.

+ W.P.(C) 8812/2023 & CM APPLs.33329-33330/2023

KARNANI PHARMACEUTICALS PVT LTD..... Petitioner

Through: None.

versus

UNION OF INDIA AND ANR. Respondents

Through: Mr.Kirtiman Singh, CGSC with

Ms. Vidhi Jain, Mr. Waize Ali Noor, Mr. Rishi Kant Singh, Advocates for

UOI.

Mr. Tarveen Singh Nanda, G. P. for

UOI.

+ W.P.(C) 8904/2023 & CM APPLs.33670-33671/2023

VINAYAK REMEDIES LIMITED Petitioner

Through: None.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr.Kirtiman Singh, CGSC with

Ms. Vidhi Jain, Mr. Waize Ali Noor, Mr. Rishi Kant Singh, Advocates for

UOI.





+ W.P.(C) 8993/2023 & CM APPL.34092-34093/2023

INDIAN FEDERATION OF PHARMA GENERICS

..... Petitioner

Through: None.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr.Rakesh Kumar, CGSC with

Mr.Sunil and Mr.Vedash Kumar, GP

for UOI.

Mr.Kirtiman Singh, CGSC with Ms.Vidhi Jain, Mr.Waize Ali Noor, Mr.Rishi Kant Singh, Advocates for

UOI.

+ W.P.(C) 9085/2023 & CM APPLs.34572-34573/2023

SMILAX HEALTHCARE PVT LTD Petitioner

Through: None.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr. Vineet Dhanda, Advocate for

UOI.

Mr.Kirtiman Singh, CGSC with Ms.Vidhi Jain, Mr.Waize Ali Noor, Mr.Rishi Kant Singh, Advocates for

UOI.

+ W.P.(C) 9121/2023 & CM APPLs.34703-34704/2023

BIOGENETIC DRUGS PVT LTD Petitioner

Through: None.

versus

W.P.(C) 8665/2023 & other connected matters

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UNION OF INDIA & ANR. Respondents

Through: Mr.Kirtiman Singh, CGSC with

Ms. Vidhi Jain, Mr. Waize Ali Noor, Mr. Rishi Kant Singh, Advocates for

UOI.

+ W.P.(C) 9281/2023 & CM APPLs.35358-35359/2023

PHARMAFABRIKON THROUGH ITS PARTNER..... Petitioner

Through: None.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr.Kirtiman Singh, CGSC with

Ms. Vidhi Jain, Mr. Waize Ali Noor, Mr. Rishi Kant Singh, Advocates for

UOI.

Ms.Seema Singh, GP.

Ms.Shiva Lakshmi, CGSC with

Mr.Rajdeep Saraf, Advocate.

+ W.P.(C) 9373/2023 & CM APPLs.35677-35678/2023

PRO LABORATORIES PVT. LTD. Petitioner

Through: None.

Versus

UNION OF INDIA & ANR. Respondents

Through: Mr.Kirtiman Singh, CGSC with

Ms. Vidhi Jain, Mr. Waize Ali Noor, Mr. Rishi Kant Singh, Advocates for

UOI.





+ W.P.(C) 9546/2023 & CM APPLs.36516-36517/2023

BIOGENETIC DRUGS PVT LTD Petitioner

Through: None.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr.Kirtiman Singh, CGSC with

Ms. Vidhi Jain, Mr. Waize Ali Noor, Mr. Rishi Kant Singh, Advocates for

UOI

+ W.P.(C) 9555/2023 & CM APPLs.36574-36575/2023

SMILAX HEALTHCARE DRUG CO Petitioner

Through: None.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr.Kirtiman Singh, CGSC with

Ms. Vidhi Jain, Mr. Waize Ali Noor, Mr. Rishi Kant Singh, Advocates for

UOI.

+ W.P.(C) 9563/2023 & CM APPLs.36601-36602/2023

SMILAX HEALTHCARE DRUG CO Petitioner

Through: None.

Versus

UNION OF INDIA & ANR. Respondents

Through: Mr.Kirtiman Singh, CGSC with

Ms.Vidhi Jain, Mr.Waize Ali Noor, Mr.Rishi Kant Singh, Advocates for

UOI.

W.P.(C) 8665/2023 & other connected matters

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+ W.P.(C) 9711/2023 & CM APPLs.37210-37211/2023

AVANS HEALTHWAYS & ANR. Petitioners

Through: None.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr.Kirtiman Singh, CGSC with

Ms. Vidhi Jain, Mr. Waize Ali Noor, Mr. Rishi Kant Singh, Advocates for

UOI.

+ W.P.(C) 10973/2023 & CM APPLs.42533-42534/2023

CSC PHARMACEUTICALS PVT LTD Petitioner

Through: None.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr.Kirtiman Singh, CGSC with

Ms. Vidhi Jain, Mr. Waize Ali Noor, Mr. Rishi Kant Singh, Advocates for

UOI.

+ W.P.(C) 11032/2023 & CM APPLs.42796-42797/2023

BADRIVAS BIOTECH PVT LTD Petitioner

Through: None.

versus

UNION OF INDIA Respondent

Through: Mr.Rakesh Kumar, CGSC with

Mr.Sunil and Mr.Vedash Kumar, GP

for UOI.

Mr.Siddhant Gupta, GP with Mr.Rajdev Kumar, Advocate for UOI. Mr.Kirtiman Singh, CGSC with

W.P.(C) 8665/2023 & other connected matters

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Ms. Vidhi Jain, Mr. Waize Ali Noor, Mr. Rishi Kant Singh, Advocates for UOI.

+ W.P.(C) 11386/2023 & CM APPLs.44308-44309/2023

MORVIN INDIA HEALTHCARE PVT LTD Petitioner Through: None.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr. Rakesh Kumar, CGSC with Mr.

Sunil and Mr. Rishav Dubey,

Advocates for R-1/UOI.

Mr.Kirtiman Singh, CGSC with Ms.Vidhi Jain, Mr.Waize Ali Noor, Mr.Rishi Kant Singh, Advocates for

UOI.

+ W.P.(C) 13594/2023 & CM APPLs.53638-53639/2023

M/S PHARMA CHEMICO LABORATORIES Petitioner

Through: None.

versus

UNION OF INDIA Respondent

Through: Mr.Rakesh Kumar, CGSC with

Mr.Sunil and Mr.Vedash Kumar, GP

for UOI.

Mr.Kirtiman Singh, CGSC with Ms.Vidhi Jain, Mr.Waize Ali Noor, Mr.Rishi Kant Singh, Advocates for

UOI.

+ W.P.(C) 14767/2023 & CM APPL.58724/2023

KESTREL HEALTHCARE Petitioner

Through: None.

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versus

UNION OF INDIA Respondent

Through: Ms.Nidhi Raman, CGSC with

Mr. Zubin Singh and Ms. Rashi Singh,

Advocate for UOI.

Mr.Kirtiman Singh, CGSC with Ms.Vidhi Jain, Mr.Waize Ali Noor, Mr.Rishi Kant Singh, Advocates for

UOI.

+ W.P.(C) 683/2024 & CM APPLs.3032-3033/2024

SVIZERA HEALTH REMEDIES LLP Petitioner

Through: None.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr. Vivek Nagar, GP and Mr. Mohit

Kumar Auluck, Advocate for R-1. Mr.Rakesh Kumar, CGSC with Mr.Sunil and Mr.Vedash Kumar, GP

for UOL

Mr.Kirtiman Singh, CGSC with Ms.Vidhi Jain, Mr.Waize Ali Noor, Mr.Rishi Kant Singh, Advocates for

UOI.

CORAM:

HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

> ORDER 10.09.2024

% 10.09.202

1. None appears on behalf of the petitioners.

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2. Accordingly, the present writ petitions are dismissed in default and on account of non-prosecution.

ACTING CHIEF JUSTICE

TUSHAR RAO GEDELA, J

SEPTEMBER 10, 2024/ssc